POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

OJSWI TRADES INVESTMENT AND FINANCE LIMITED

Registered Office: 303, Namdhari Chambers 9/54, D.B. Gupta Road, Karol Bagh, New Delhi-110005

Tel. No.: 011-23681858, **Tel. Fax No.** 011-25713292

The details subsequent to the Offer made vide **Public Announcement which appeared on September 30, 2009 ("PA") and Corrigendum to PA which appeared on December 11, 2009** pursuant to the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Mr. Sandeep Garg (the "Acquirer")** to acquire up to 6,00,000 fully paid up equity/ voting share capital representing 20.00% of the total equity/ voting share capital of **Ojswi Trades Investment And Finance Limited** at total consideration of Rs. 11/- per fully paid equity share of Rs. 10/- each, payable in cash (the **"Offer"**) are as under :

1. Name of the Target Company : Ojswi Trades Investment and Finance Limited
2. Name of Acquirer(s), including PACs : Mr. Sandeep Garg
3. Name of Manager to the Offer : Chartered Capital and Investment Limited
4. Name of the Registrar to the Offer If any : Link Intime India Pvt Limited
5. Offer Details :
   a. Date of opening of the Offer : December 16, 2009
   b. Date of closure of the Offer : January 04, 2010
6. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer Document		Actual	
i.	Offer Price	Rs. 11.00		Rs. 11.00	
ii.	Share holding of Acquirer along with PAC's (No. & %) before Share Purchase Agreement(SPA)/MOU	NIL		NIL	
iii.	Shares acquired/to be acquired through SPA/MOU (No. & %)	16,75,040 55.84%		16,75,040 55.84%	
iv.	Shares acquired in the Open Offer (No. & %)	6,00,000 20.00%		3,78,000 12.60%	
v.	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs. 66,00,000		Rs. 41,58,000	
vi.	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %)	NIL		NIL	
vii.	Post-Offer share holding of Acquirer (No. & %) (ii+iii+iv+vi)	22,75,040 75.84%		20,53,040 68.44%	
viii.	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
		13,24,960 44.16%	7,24,960 24.16%	13,24,960 44.16%	9,46,960 31.56%

7. Status of escrow account, whether released or not : Not released
8. Payment of interest, if any, to the shareholders along with details thereof : NIL
9. Status of investor complaints received, if any : No investor complaints have been received
10. The Acquirer, Mr. Sandeep Garg accept full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
11. This Public Announcement would also be available on the SEBI website at http://www.sebi.gov.in
12. The payment/intimation letters for payment consideration to the shareholders whose shares are accepted in open offer have been made on **Wednesday, January 13, 2010.**
13. **This Public Announcement is being issued on behalf of the Acquirer, Mr. Sandeep Garg residing at AKG Farm, Mandi Road, Sultanpur, Mehrauli, New Delhi-110030, by the Manager to the Offer, M/s Chartered Capital and Investment Limited.**

MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Vimlesh Bansal

26, Kamdar Shopping Centre, 2nd Floor,
Opp. Railway Station, Vile Parle (East),
Mumbai-400 057
Tel Nos.: 022- 26121742/43,
Fax No.: 022 - 26121743
Email: mumbai@charteredcapital.net
mumbaiccil@gmail.com

REGISTRAR TO THE OFFER

LINK INTIME INDIA PVT LTD (Formerly INTIME SPECTRUM REGISTRY LTD)

LINK INTIME INDIA PRIVATE LIMITED

Contact Person: Mr. Nilesh Chalke

C-13, Pannalal Silk Mills Comp.,
LBS Marg, Bhandup (West),
Mumbai 400 078
Tel : +91-22- 25960320,
Fax No: +91-22- 25960329
email: otilf.offer@linkintime.com.in

Place : Mumbai **Dated : January 19, 2010**